

(b) the existing procedure/arrangements for selecting the sportsmen/sportswomen and to identify new talent to participate in the National and International games;

(c) the measures taken by Government to ensure fair selection of talent for participating in National/International games from various parts of the country; and

(d) the efforts made so far to identify talent in the rural areas to train them for national/international games?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):
(a) Information is being collected.

(b) and (c) The basic task of selection of sportspersons and identification of new talent for participation in national and international level competitions is that of sports organisations and federations. However, in order to ensure fair selection of sportspersons in disciplines identified for the Olympics, Commonwealth and Asian Games, and other prestigious events, Government has prescribed the constitution of a Selection Committee with the President of concerned National Sports Federation as its Chairman and its Secretary/Secretary General as Member, alongwith the National Coach, the representative of Sports Authority of India and nominee of the Government who is usually an ex-International (preferably an Arjuna Awardee) as other Members. This committee will be responsible for selection to the preliminary coaching camps as well for the final selection.

(d) The Sports Authority of India is implementing the National Sports Talent Contest (NSTC) Scheme under which it organises sports contests from Block level

upwards and covers also the rural areas. Special efforts are also being made to identify talent from remote areas under the Special Area Games, also being implemented by the Sports Authority of India. Such areas are predominantly rural and tribal. The identified talents are given intensive training at the training Centres of Sports Authority of India.

Introduction of Judo and Karate in Schools/Colleges

3209. SHRI HETRAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to introduce learning of martial art of Judo and Karate particularly for girls in the schools/colleges and universities in the country to inculcate in them a sense of courage and confidence to defend themselves against any attempt on their honour; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):
(a) No, Sir.

(b) Does not arise.

Representation of Women athletes

3210. SHRI HETRAM: Will the PRIME MINISTER be pleased to state:

(a) the percentage of representation of women athletes in the Indian contingent which participated in the National/International and Asian Games during the last three years, year-wise;

(b) whether there is any special instruc-

tions for the training and promotion of women athletes for various games; if so, the details thereof;

(c) the incentives, if any, given by Government to encourage women, particularly from the weaker sections, for various sports events; and

(d) the percentage of sportswomen in the country represented by the women from the weaker sections in various sports like

Hockey, Badminton, Swimming, track events, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) The percentage of women in the Indian contingents during the last 3 years for International events has been as follows:—

	<i>Name of event</i>	<i>%</i>
(1)	Asian Games 1986 (Seoul)	16.58
(2)	SAF Games 1987 (Calcutta)	12.55
(3)	Olympic Games 1988 (Seoul)	12.32
(4)	SAF Games 1989 (Pakistan)	12.09
(5)	Commonwealth Games 1990 (Auckland)	11.59
(6)	Asian Winter Games 1990 (Sapporo)	12.50

The percentage of women athletes in the National Games, 1987 is being collected.

(b) No, Sir. The Schemes of training and promotion of sportspersons apply equally to both women and men athletes.

(c) and (d). Grants are also provided to National Sports Federations for conducting of National Championships for women. A Sports Festival exclusively for women is conducted every year by the Sports Authority of India at the All India level for which the cost is borne by the Government. Scholarships under the general Schemes and also under the Scheme of 'National Sports Festival for Women' are given to meritorious women-sportspersons as incentives. Since Government does not distinguish women from the weaker and other sections from the rest, it is not possible to compute the percentage of sportswomen from the weaker sections in various sports events for women like Hockey, Badminton, Swimming and track events.

Letters from MPs to Kendriya Bhandar

3211. SHRI RAM SAGAR: Will the PRIME MINISTER be pleased to state:

(a) the number of letters received from MPs by the Kendriya Bhandar and in his Ministry on matters of Kendriya Bhandar during the last 12 months;

(b) the number out of these letters that have since been replied and the reasons for not sending the replies to remaining letters;

(c) whether Government have issued instructions to the Government departments with regard to sending of replies to the letters received from MPs; and

(d) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) In all, 16 letters from the members of Parliament have been received by the Kendriya Bhandar.

(b) Replies to 14 letters have already been sent. Replies to the remaining letters are under consideration.

(c) and (d). Government instructions with regard to sending of replies to the MPs have been issued from time to time. The latest instructions were issued vide OM No. 34/1/90-Adm. III, dated 13.3.1990 (Copy laid on the Table of the House as Annexure)

ANNEXURE

No. 34/1/90-Adm. III
Government of India
Department of Personnel and Training

New Delhi, 13th March, 1990

OFFICE MEMORANDUM

Subject:—Action taken on letters received by P.M. from M.Ps.

The undersigned is directed to forward herewith a copy of D.O. letter No. O.F. 122/90-PMA dated 7th March, 1990, from Shri B.G. Deshmukh, Principal Secretary to the Prime